IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CA(CAA)-128(ND)/2017

IN THE MATTER OF:

Bilaspur Holdings Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 11.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. P. K. Mittal, Advocates

For the RESPONDENT

ORDER

:-

Heard, Order Reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)